NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO.391/2012 IN CP NO. 80(ND)/2012 RT No.64/Chd/Pb/2016

Mr. Prince Sagar Jasuja & Anr.

... Petitioners

Versus.

M/s Shakti Spinner Ltd. & Ors.

... Respondents

Present:

Mr. Vaibhav Sahni, Advocate for petitioners.

Ms.Seerat Sharma, Advocate for Mr.Aalok Jagga, Advocate for

respondents

Learned counsel for respondents submits that Appeal No. EFA 05/2017 against the order dated 21.02.2017 passed by Additional District Judge setting aside the execution has been filed in the Hon'ble High Court and seeks time to file copy of the Appeal. Let the same be filed within a week with copy advance to the counsel opposite. List the matter for arguments on 13.07.2017. It is made clear that no request for further adjournment would be entertained.

(Justice R.P. Nagrath) Member (Judicial)

May 22, 2017